

(ग) यदि हां, तो रामपुर में पाकिस्तानी प्रचार को रोकने के लिए सरकार द्वारा क्या कदम उठाए गए हैं ?

†[PAKISTANI PROPAGANDA IN RAMPUR, U.P.]

1034. SHRI GANESHI LAL CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that of late Rampur district in Uttar Pradesh has become the centre of Pakistani propaganda ;

(b) whether it is also a fact that 1100 copies of the autobiography of President Ayub Khan were seized by the police on the 27th July, 1968 in a raid thereon the office of an Urdu daily 'Maxim'; and

(c) if so, what steps have been taken by the Government to check the Pakistani propaganda in Rampur?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी नहीं, श्रीमान् ।

(ख) जी हां, श्रीमान्, कॉपीराइट एक्ट की धारा 63, पुस्तकों के मुद्रणालय पंजीयन कानून की धारा 312 तथा भारतीय दण्ड संहिता की धारा 468 के अन्तर्गत एक मामले में जांच की जा रही है ।

(ग) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Yes, Sir. A case is under investigation under Section 63 of the Copyright Act, under Sections 3/12 Press Registration of Books Act and under Section 468 I. P. C.

(c) Does not arise.]

मनीपुर के नागा क्षेत्र का नागालैंड के साथ विलय

1035. श्री सूरज प्रसाद : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मनीपुर के नागाओं ने मनीपुर के नागा क्षेत्र को नागालैंड में मिलाने के सम्बंध में सरकार को एक ज्ञापन दिया है; और

(ख) यदि हां, तो उस ज्ञापन पर सरकार ने क्या निर्णय किया है ?

†[MERGER OF NAGA REGION OF MANIPUR WITH NAGALAND]

1035. SHRI SURAJ PRASAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Nagas of Manipur have submitted a memorandum to the Government of India for the merger of Naga region of Manipur with Nagaland; and

(b) if, so what decision has been taken on the memorandum?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) सरकार को इस विषय पर नागा एकता समिती, मणिपुर से एक ज्ञापन प्राप्त हुआ है ।

(ख) सरकार मणिपुर के वर्तमान संघ राज्य क्षेत्र के विभाजन के पक्ष में नहीं है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have received a memorandum from the Naga Integration Committee, Manipur on the subject.

(b) Government are not in favour of division of the existing Union territory of Manipur.]

DEVELOPMENT OF TOURIST CENTRES IN ASSAM, MANIPUR AND NEFA

1036. SHRI G. BARBORA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Government propose to develop Kaziranga Wild Life sanctuary in Assam, Loghtak Lake in Manipur and the Apatani Plateau of NEFA as tourist centres?